

Performance of Central Fisheries Corporation, Calcutta

*354. SHRI LAKSHMANA MAHA-PATRO : SHRI KALYAN ROY:
SHRI BIR CHANDRA DEB
BURMAN : SHRI JAHARLAL
BANERJEE:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have reviewed the performance of the Central Fisheries Corporation, Calcutta;

(b) if so, the details thereof;

(c) whether imports of fish from Bangladesh are handled solely by the Corporation;

(d) if so, the details, including quantity and value, of fish handled by the Corporation during 1973-74, 1974-75 and 1975-76; and

(e) what are the details of the arrangements made by the Corporation for selling this imported fish to consumers and the quantity of fish sold to consumers during each of the above years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHIB P. SHINDE) : (a) to (e) A statement is laid on the Table of the Sabha.

Statement

and (b) The performance of the Corporation is reviewed from time to time. The Corporation is performing a very useful function in supplying fish at reasonable prices to the consumers at Calcutta through its retail chain.

(c) Yes, Sir.

(d) The quantity and value of fish imported from Bangladesh is as under :—

Year	Quantity	Value
1973-74	4412.2 MT	Rs. 2.18 Crores
1974-75	2224.8 MT	Rs. 1.51 Crores
1975-76	1880.2 MT	Rs. 1.08 Crores

(e) The Corporation has set up 50 retail stalls in different localities in and outside Calcutta. In addition, fish is sold to consumers directly through 100 commission agents appointed by the Corporation in Calcutta and 14 commission agents at Karimganj. The fish is sold at these places at prices fixed by the Corporation from time to time.

The quantity of fish sold to the consumers at Calcutta through the stalls during the last three years is as follows:—

Year.	Quantity
1973-74	1506.6 MT
1974-75	789.2 MT
1975-76	606.1 MT

Farms under the Central State Farms Corporation

*355. SHRI GULABRAO PATIL:
SHRI KRISHNARAO NARA-
YAN DHULAP:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the number of farms set up by the Central State Farms Corporation since its inception giving farmwise details of location, acreage and year when each farm was set up;

(b) whether any extensive study was made in respect of each such farm with regard to the requirement and availability of irrigation water at its initial stage and thereafter; and

(c) whether the high powered expert committee appointed to review and recommend concrete measures for development of irrigation facilities in respect of each State farm has submitted any interim or final report; and

(d) if not, what are reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHIB P. SHINDE) : (a) to (d) A statement is laid on the table of the Sabha.

Statement

(a) Six Details are as under :—

Sl. No.	Name of the Farm	Year of Establishment	Target- acreage	Acreage as on 30-6-75
1.	Cannore (Kerala)	1971	12,000	7559
2.	Chengam (Tamil Nadu)	1971	10,000	9648
3.	Kokilabari (Assam)	1971	5,000	4906
4.	Khammam (Andhra Pradesh)	1972	6,000	3720
5.	Rae Bareli (U. P.)	1973	471	471
6.	Bahraich (U. P.)	1973	15,500	3600